

GOVERNMENT OF JAMMU AND KASHMIR
DEPARTMENT OF LAW, JUSTICE AND PARLIAMENTARY AFFAIRS
(Power Section) Civil Secretariat
Srinagar/Jammu

Notification
Jammu, the 09th June, 2020

S.O. 186 .- In exercise of the powers conferred by sub-section (1) of section 20 of the Code of Criminal Procedure, 1973, the Government hereby appoint following officers to be the Executive Magistrate, who shall exercise all the powers of an Executive Magistrate within their territorial jurisdiction of District Udhampur.

S.No	Name of the Officer S/Shri	Designation
1.	Sh. Suraj Chander Singh	Block Development Officer, Latti.
2.	Sh. Aamir Bashir Runyal	Block Development Officer, Khoon.

By Order of the Government.

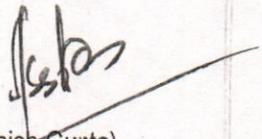
Sd/-
(Achal Sethi)
Secretary to Government,
Department of Law, Justice and Parliamentary Affairs

No. LD(P)04(Misc-1)/ Udhampur

Dated :-09-06-2020

Copy to the:-

1. Principal Secretary to Government, Revenue Department.
2. Joint Secretary (J&K), Ministry Of Home Affairs, Government of India.
3. Divisional Commissioner, Jammu.
4. District Magistrate, Udhampur. This is with reference to his letter 811/DMU/JC Dated :- 29-05-2020
5. General Manager, Government Press, Jammu for publication in an extra ordinary issue of the Government Gazette.
6. S.O. section, Department of Law, Justice and Parliamentary Affairs. (W.7.S.C)


(Ashish Gupta)
Deputy Legal Remembrancer,
Department of Law, Justice & Parliamentary Affairs.

